

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3019
ANSWERED ON – 18/03/2026

INCLUSION OF CASTES IN OBC LIST

3019. SHRI SANJAY YADAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of castes/communities/social groups included in OBC list during last five years on the recommendation of Government or National Commission for Backward Classes (NCBC);
- (b) the details of castes/communities/social groups excluded from OBC list during last five years;
- (c) the details of castes/communities/social groups that have approached NCBC and Government to seek inclusion in OBC; and
- (d) whether Government has accepted or rejected these applications, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) & (b) No castes/communities have been included/excluded in the last five years in the OBC list.
- (c) & (d) As informed by the National Commission for Backward Classes (NCBC), inclusion of castes in Central list of OBCs is a continuous process and it depends upon receipt of complete proposals from the State/Union Territory Government including ethnographic report and other relevant documents of the respective caste from the concerned States/Union Territories (UTs) Government. The NCBC after hearing and due examination of the proposals and reports, tenders its advice to the Union Government. During the last five years (2020-21 to 2024-25), the NCBC considered the proposals for inclusion in respect of 63 (Sixty three) castes/sub-castes/communities for inclusion in the Central List of Other Backward Classes for various States/UTs. Out of 63, the NCBC issued advice in respect of 58 castes/sub-castes/communities.
